LOK SABHA UNSTARRED QUESTION NO. 3685 TO BE ANSWERED ON 03.01.2019

DETAILS REGARDING ATUFS

3685. SHRI SUSHIL KUMAR SINGH: SHRIMATI MEENAKASHI LEKHI:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether the Ministry proposes to simplify the Amended Technology Funds Scheme (ATUFS) for players in textile and intermediaries across the value chain;
- (b) if so, the details thereof;
- (c) the reasons for making such simplifications;
- (d) the State-wise list of number of beneficiaries (through the Ministry of Textiles) of the scheme till today, since its inception;
- (e) State-wise number of applications made to avail the benefits of the scheme till today since its inception; and
- (f) the detail of amount of funds allocated and funds disbursed towards the scheme since its inception?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा) MINISTER OF STATE FOR TEXTILES

(a) to (c): In order to examine the process of subsidy release, software related issues and also to recommend the changes to make i-TUFS as end to end online solution in the implementation of scheme, the Inter-Ministerial Steering Committee (IMSC) under Amended Technology Up-gradation Fund Scheme (ATUFS) in its meeting held on 23.03.2018 had decided to set up a Task Force comprising of representatives from textile industry and financial institutions. Based on the recommendations of the Task Force, the guidelines of ATUFS have been modified through Government Resolution dated 02.08.2018.

(d) & (e): The State-wise list of number of applications, number of unique identification numbers issued against the applications and number of beneficiaries to whom subsidy has been released under ATUFS since inception are given in Annexure-I.

(f): Details of funds allocated and disbursed since inception of ATUFS is in Annexure-II.

Annexure-I

State-wise details of applications, unique identification numbers and beneficiaries to whom subsidy has been released under ATUFS since inception:

Sr. No.		No. of applications	No. of UIDs	No of UIDs whom fund has
	Name of State	received	issued	been released
1.	Andhra Pradesh	15	10	0
2.	Andman & Nicobar Island	0	0	0
3.	Arunachal Pradesh	0	0	0
4.	Assam	1	1	0
5.	Bihar	2	1	0
6.	Chandigarh	0	0	0
7.	Chhattisgarh	2	2	0
8.	Dadra & Nagar Haweli	91	44	0
9.	Daman & Diu	23	14	0
10.	Delhi	26	19	0
11.	Goa	0	0	0
12.	Gujarat	4447	3622	5
13.	Haryana	332	270	0
14.	Himachal Pradesh	9	7	0
15.	Jammu and Kashmir	0	0	0
16.	Jharkhand	1	1	0
17.	Karnataka	120	89	0
18.	Kerala	10	5	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	60	43	0
21.	Maharashtra	931	714	2
22.	Manipur	0	0	0
23.	Meghalaya	0	0	0
24.	Mizoram	0	0	0
25.	Nagaland	0	0	0
26.	Orissa	2	1	0
27.	Puducherry	0	0	0
28.	Punjab	883	696	2
29.	Rajasthan	227	178	0
30.	Sikkim	0	0	0
31.	Tamil Nadu	837	670	31
32.	Telangana	17	6	0
33.	Tripura	0	0	0
34.	Uttarakhand	0	0	0
35.	Uttar Pradesh	177	124	0
36.	Uttaranchal	13	11	0
37.	West Bengal	110	83	0
	TOTAL	8336	6611	40

Annexure II

			(in Rs crore)
Year	Budget Estimate	Revised Estimate	Actual Expenditure
2015-16	1520.00	1413.68	1393.19
2016-17	1480.00	2610.00	2621.98
2017-18	2013	1913.15	1913.15
2018-19	2300	Yet to be finalized	381.10*

Year-wise details of funds allocated and disbursed since inception of ATUFS

*as on 31.12.2018
